

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP (IB) No.46/Chd/Hry/2017

In the matter of

Isha Décor Solutions India Pvt. Ltd.

..Applicant-Corporate Debtor

Present:: Mr. G.S.Sarin and Mr.P.D.Sharma, both
Practising Company Secretaries for the applicant.

Due to paucity of time the case could not be taken up today.

Adjourned to 01.09.2017 for arguments.



(Justice R.P.Nagrath)
Member (Judicial)



August 25, 2017
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